

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 671 of 2001

Jabalpur, this the 31st day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

R.K. Agrawal, aged about 47 years
son of Late T.R. Agrawal
By Occupation : Technical Highly
Scale Grade I, Air Armament
Inspection Wing (D.G.A.Q.A)
Khamariya, Jabalpur -5

APPLICANT

(By Advocate- Jr. to Shri A.A. Awasthy)

VERSUS

1. The Union of India,
Through ; Secretary
Ministry of Defence, H-Block
D.H.Q. New Delhi. 110011
2. Director General of Aeronautical
Quality Assurance,
Ministry of Defence, H-Block
DHQ New Delhi
3. The Assistant Director/Administratio
Office of Directorate General of
Aeronautical Quality Assurance
Ministry of Defence, H-Block
DHQ, New Delhi.

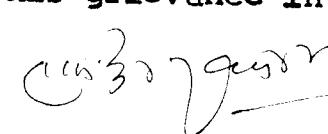
RESPONDENTS

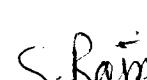
(By Advocate - Shri P. Shankaran)

ORDER (Oral)

By Shanker Raju - Member (Judicial) :-

Heard, the learned counsel of the applicant.
Vide M.A.317/03, a request has been made by the applicant
to withdraw this O.A. with liberty to file fresh O.A.
Permission is granted. The O.A. is dismissed as
withdrawn with liberty to the applicant to assail
his grievance in accordance with law. No costs.


(R.K.Upadhyaya)
Member (Admnv.)


(Shanker Raju)
Member (Judicial)

rkv.

